

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 290 OF 2025**

**IN THE MATTER OF:**

**Hemant Singh Gonja & Ors.**

**.....PETITIONER**

**VERSUS**

**State of Uttarakhand & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 27.01.2026)**

**Hemant Singh Gonja & Ors.**

**.....PETITIONER**

**VERSUS**

**1. State of Uttarakhand**

Through Principal Secretary, Environment Department,  
Government of Uttarakhand,

Forest Research Institute, Indian Military Academy,  
Dehradun, Uttarakhand 248001

Email: [secy-env-ua@nic.in](mailto:secy-env-ua@nic.in)/ [moef.ddn@gmail.com](mailto:moef.ddn@gmail.com)

Respondent No.1

**2. District Magistrate, Nainital**

District Court Tallital, Tallital, Nainital, Uttarakhand 263002

Email: [dm-nai-ua@nic.in](mailto:dm-nai-ua@nic.in)

Respondent No.2

**3. Nagar Palika Parishad, Bhowali**

Through its Executive Officer

Malli Bazaar Road, Bhowali, Sukha, Uttarakhand 263132

Email: [eonagarpalikabhowali@gmail.com](mailto:eonagarpalikabhowali@gmail.com)

Respondent No.3

**4. Uttarakhand Pollution Control Board**

Through its Member Secretary,

Gaura Devi Bhawan, 46 B IT Park,

Sahastradhara, Dehradun, Uttarakhand 248001

Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)

Respondent No.4

**5. District Development Authority Nainital**

Through its Secretary,

Divisional Commissioners Meeting Hall, Tallital,

Nainital, Uttarakhand – 263002

Email: [secretaryldanainital@rediffmail.com](mailto:secretaryldanainital@rediffmail.com)

Respondent No.5

**6. Chief Development officer, Nainital**

Vikas Bhavan, Nainital, Uttarakhand- 263001

Email: [cdo-nai-ua@nic.in](mailto:cdo-nai-ua@nic.in)

Respondent No.6

**7. Gram Panchayat, Kainchi Dham**

Through its Sarpanch,

Niglat Malla, Bhowali, District Nainital,

Uttarakhand 263132

Respondent No.7